

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/240/2017

NAME OF THE PETITIONER

: SRI SUNDARI ENTERPRISES

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. S.SATHIYANARAJANAN Connel Joh Petitioner to 2. B. garathbabu Fir Respondent Ruc B. Garlon Cosmbatin

ORDER

Counsels for both the parties are present. Counsel for RoC prayed for time for filing objections. At request, matter is adjourned. Put up on 28.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk